

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

13. C.P.(IB)-988/MB)/2019

CORAM :SHRI MOHAMMED AJMAL, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **05.02.2020**

NAME OF THE PARTIES:- Bigbloc Construction Limited

V/S

Eiffel India Infraprojects Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the petitioner is present. It is submitted that the matter is almost settled. The (OC) has already received certain payments. On request, the matter is adjourned to 06.03.2020 for filing necessary papers of withdrawal.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
MOHAMMED AJMAL
Member (Judicial)

/RS/